

14.27 hrs.

(MR. DEPUTY-SPEAKER *in the Chair*)

KUMARI MAMATA BANERJEE (Calcutta South) : Sir, what about Adjournment Motion? ... (*Interruptions*)

MR. DEPUTY-SPEAKER : We shall take up Papers to be laid on the Table.

14.27 1/4 hrs.

PAPERS LAID ON THE TABLE

Annual Report and Review of the Working of International Airport Authority of India for 1994-95 etc.

[English]

THE MINISTER OF CIVIL AVIATION AND TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : Sir, I beg to lay on the Table :

(1) (i) A copy of the Annual Report (Hindi and English versions) of the International Airports Authority of India for the year 1994-95, along with Audited Accounts under sub-section (4) of section 24 and sub-section (2) of section 25 of the International Airports Authority Act, 1971.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the International Airports Authority of India, for the year 1994-95.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. Lt 9160/96]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi Rashtriya Urban Akademi, Raebareli, for the year of 1994-95 along with Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Indira Gandhi Rashtriya Urban Akademi, Raebareli for the year 1994-95.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 9161/96]

Notifications under Emigration Act, 1983 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : Sir, on behalf of Shri G. Venkat Swamy, I beg to lay on the Table :-

(1) A copy each of the following Notifications (Hindi and English versions) under section 44 of the Emigration Act, 1983:--

(i) The Emigration (Second Amendment) Rules, 1996 published in notification No. S.O. 159(E) in Gazette of India, dated the 28th February, 1996

(ii) The Emigration (Amendment) Rules, 1996 published notification No. S.O. 111 (E) in Gazette of India dated the 8th February, 1996.

[Placed in Library See No. LT 9162/96]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Jute Manufactures Development Council, Calcutta, for the year 1994-95, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English Versions) by the Government of the working of the Jute Manufactures Development Council, for the year 1994-95

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 9163/96]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Wool & Woollens Export Promotion Council, New Delhi, for the year of 1994-95, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the Wool & Woollens Export Promotion Council, New Delhi, for the year of 1994-95.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library See No. LT 9164/96]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the All India Handloom Fabrics Marketing Co-operative Society Limited, Delhi for the year 1994-95, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Handloom Fabrics Marketing Co-operative Society Limited, Delhi for the year 1994-95.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library See No. LT 9165/96]

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Synthetic and Rayon Textiles Export Promotion Council, Bombay, for the year 1994-95, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Synthetic and Rayon Textiles Export Promotion Council, Bombay for the year 1994-95.

(9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

[Placed in Library See No. LT 9166/96]

(10)(i) A copy of the Annual Report (Hindi and English versions) of the Handloom Export Promotion Council, Madras, for the year 1994-95, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Handloom Export Promotion Council, Madras, for the year 1994-95.

(11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

[Placed in Library, See No. LT 9167/96]

(12)(i) A copy of the Annual Report (Hindi and English versions) of the Cotton Textiles Export Promotion Council, Bombay, for the year 1994-95, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cotton Textiles Export Promotion Council, Bombay, for the year 1994-95.

(13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above

[Placed in Library, See No. LT 9168/96]

(14) (i) A copy of the Annual Report (Hindi and English versions) of the Textiles Committee, Bombay, for the year 1994-95, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Textiles Committee, Bombay, for year 1994-95.

(15) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above.

[Placed in Library, See No. LT 9169/96]

Review of the Working Annual Report of Projects and Equipment Corporation of India Ltd., New Delhi for year 1994-95 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : Sir, on behalf of Shri P. Chidambaram, I beg to lay on the Table :-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Projects and Equipment Corporation of India Limited, New Delhi, for the year 1994-95.

(ii) Annual Report of the Projects and Equipment Corporation of India Limited, New Delhi, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 9170/96]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Overseas Construction Council of India, New Delhi, for the year 1994-95, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Overseas Construction Council of India, New Delhi for the year 1994-95.

[Placed in Library, See No. LT 9171/96]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Spices Board, Cochin for the year 1994-95.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Spices Board Cochin for the year 1994-95, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Spices Board, Cochin for the year 1994-95.

[Placed in Library, See No. LT 9172/96]

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.